# **HIGH COURT OF CHHATTISGARH, BILASPUR**

### **ENDORSEMENT**

Bilaspur, dated 15 September, 2022

Endt. No. <u>11360</u>/ III-6-5/16 (JJC-59)

Copy of Notification No. F 11-3/2013/1672/WCD/50 dated 14/09/2022 issued by the Special Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Ladyship*.
- (9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information*.
- (18) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information*.
- (19) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) The District & Sessions Judge, Dantewada for information and necessary action.
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.

- (22) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Shri Avinash Kumar Dubey, JMFC, Dantewada for information & compliance.
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/Checker/Civil/Central Filling/D.E.), High Court of Chhattisgarh, Bilaspur *for information*.
- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(ARVIND KUMAR VERMA) REGISTRAR GENERAL

# Government of Chhattisgarh Women and Child Devlopment Department Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar // Notification //

### Nawa Raipur, Atal Nagar, Dated 14 /09 /2022

NO. F 11-3/2013/1672/WCD/50: In exercise of the powers conferred by sub-section (1) and (2) of Section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No.2 of 2016), the State Government, hereby, reconstitutes the Juvenile Justice Board by notifying Judicial Magistrate First Class mentioned in column (4) as Chairman of Juvenile Justice Board by including them as Principal Magistrate for the area mentioned in column (3) of the table below, namely:-

#### TABLE

S.No.	Name of the Juvenile Justice Board	Area/Revenue District	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	
	Dantewada, Bijapur, Sukma	Dantewada, Bijapur, Sukma	Shri Avinash Kumar Dubey, JMFC. Dantewada

## By order and in the name of the Governor of Chhattisgarh,

(Poshan Chandrakar) Special Secretary Govt. of Chhattisgarh Department of Women and Child Development Nava Raipur, Atal Nagar, Dated 14 /09/2022

## Endos. NO. F 11-3/2013/1672/WCD/50

#### Copy Forwarded To:

Court Manager

- 1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur.
- Registrar General, Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no. 10022 III -6-5/16(JJC-59) Bilaspur, dated 12.08. 2022
- 3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur .
- 4. Principal Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur.
- 5. Secretary Govt. of Chhattisgarh, General Administration Department .

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- 6. Honourable District & Session Judge District Dantewada, Bijapur, Sukma of Chhattisgarh .
- 7. Shri Avinash Kumar Dube, JMFC, Dantewada.
- 8. Director General of Police, Police Headquarter, Raipur.
- 9. Divisional Commissioner, Bastar Chhatisgarh.
- 10. Director, Directorated of Women and Child Development, Chhatisgarh, Raipur .
- 11. Collector, District- Dantewada, Bijapur, Sukma of Chhattisgarh.
- 12. Suprintendent of Police, District- Dantewada, Bijapur, Sukma of Chhattisgarh.
- Dist. Programme Officer/ District Women and Child Development Officer, Department of Women and Child Development, District Dantewada, Bijapur, Sukma Chhattisgarh.
- 14. Chairman/Member (All) Shri/Smt./Ku. -----of Juvenile Justice Board/Child Welfare Committee Chhatisgarh.
- 15. Suprintendent Observation Home/Place of Safety/Special Home Dantewada, Bijapur, Sukma for information and necessary action.
- Deputy Director, Regional Government Press, Indravati Bhawan Campus, Nava Raipur Atal Nagar for publication in the Next Gazette. (Extra Ordinary) Dated 14.09.2022

Special Secretary Govt. of Chhattisgarh Department of Women and Child Development (2